


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 91/BB/ 2017	-	For compliance of office objections raised by registry	6(2)	Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rajkumar MD 9620 212325	Applicants	
2	Atulay Shankar Asst 94.		

Counsel for petitioner is present. Counsel for petitioner has filed a memo stating that objections have been complied. Registry to verify and put up. Meanwhile, notice is ordered to the respondent. Registry to prepare notice and counsel for petitioner to collect notice and serve on the respondent.

List it on 24.10.2017.


MEMBER (J)